

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.141/252/HDB/2017
NAME OF THE COMPANY	Immortal Software Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Immortal Software Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA MALLIKARJUNA RAO N	FCA	ca8121580580@gmail.com 8121 580 580	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.Mallikarjuna Rao N, Learned CA for Petitioner.

RoC report is awaited. Directed the RoC to furnish the report before the next date of hearing. Case is posted to 16-01-2018.

  
**Member (T)**

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**Member (J)**